

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

(11)

CCP NO. 381/93 in OA NO. 1593/92

NEW DELHI THIS THE 8TH DAY OF NOVEMBER, 1993

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Shri Gaya Prasad,
S/O Shri Ram Snehji,
Aged about 27 years,
R/O 37/10, URI Enclave,
Delhi Cantt - 110010.

... Petitioner

By Advocate Shri S. S. Tiwari

Versus

1. Shri K. R. Nambiar,
Secretary, Ministry of
Defence, South Block,
New Delhi-110011.

2. Brig. A. K. Soni,
Chief Engineer,
Delhi Zone,
Delhi Cantt-10.

3. Major Jitender Singh,
Garrison Engineer (Est),
Delhi Cantt-110010.

4. Col. Hari Prasad,
CNE Delhi,
Delhi Cantt-10.

5. Col. R. N. Shrivastava,
CNE (AF) Palam,
Delhi Cantt-10.

... Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath :-

After hearing the counsel for the petitioner,
we are inclined to take the view that there is no
scope for taking action under the Contempt of Courts
Act in view of the order that the respondents have
made as per Annexure-B dated 18.6.1993. We would not
be entitled to go into the correctness of, the said
order. If the petitioner has any grievance against

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the same, it is open to him to challenge the same in appropriate proceedings. With this liberty, these proceedings are dropped.

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(*S. R. Adige*)
Member (A)

(*V. S. Malimath*)
Chairman

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